

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 345.
TO BE ANSWERED ON WEDNESDAY, THE 3RD FEBRUARY, 2021.**

FDI

345. SHRI AJAY KUMAR MISRA TENI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government is taking concrete steps/ contemplating to increase Foreign Direct Investment (FDI) in the country;
- (b) if so, the State-wise details thereof;
- (c) whether there is a need to further liberalise the existing FDI policy to increase the potential of FDI in the country; and
- (d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

(a) & (b): To promote Foreign Direct Investment (FDI), the Government has put in place an investor-friendly and enabling policy, wherein many sectors are open for 100% FDI under the Automatic route. The intent is to make the FDI climate more investor friendly and remove the policy bottlenecks that have been hindering investment inflows into the country. FDI policy reforms carried out by Government have resulted in increased FDI inflows. The country registered its highest ever FDI Inflow of US \$74.39 billion (provisional figure) during the last financial year 2019-20

(c) & (d): The policy on FDI is reviewed on an ongoing basis, to ensure that India remains an attractive and investor friendly destination. Changes are made in the policy after rounds of intensive consultations with all stakeholders including apex industry chambers, associations, representatives of industries/groups and other organizations and taking into consideration their views/comments and suggestions.
